NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Company Appeal (AT) (Insolvency) No. 699 of 2020

IN THE MATTER OF:

Anand Kumar ...Appellant

Versus

Alliaance Biotech & Anr. ...Respondents

Present:

For Appellant: Mr. Piyush Singh, Advocate.

For Respondents:

ORDER (Through Virtual Mode)

14.09.2020: Shri Piyush Singh, Advocate representing the Appellant submits that the matter has been amicably settled with the Respondents and in view of the same he has instructions to withdraw the appeal. The appeal is accordingly dismissed as withdrawn.

[Justice Bansi Lal Bhat] Acting Chairperson

[Justice Jarat Kumar Jain] Member (Judicial)

[Dr. Ashok Kumar Mishra] Member (Technical)

am/gc